

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). The Unit Trust of India has invested an amount of Rs. 1,26,500 in 72,650 equity shares of Rs. 10 each in Mackinnon Mackenzie and Company Limited and has also appointed a Director as its nominee on the Board of the company.

(c) and (d). The Reserve Bank of India received an application under Section 19(5) of the Foreign Exchange Regulation Act, 1973 from the British India Steam Navigation Company Limited, London, for permission to transfer 10 lakh equity shares of Rs. 10 each, held by the U.K. company in Mackinnon Mackenzie and Company Limited to private party. This proposal has since been rejected by the Reserve Bank of India. The question of transfer and/or change in the management of the company consequent upon such transfer, therefore, does not arise.

Upgradation of Jullundur

***904. SHRI RAMJIBHAI B. MAVANI:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government of India has upgraded Jullundur city in B-2 category for all purposes some time ago;

(b) if so, the reasons thereof;

(c) whether it is also a fact that Jullundur city was upgraded in B-2 category by the State Government for the payment of H.R.A./C.C.A. to the State Government employees and the Central Government had upgraded the said city in B-2 category after lapse of nearly 10 months and effect of upgradation was given from the date of the issue of O.M. by the State Government; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) No, Sir.

(b) Does not arise.

(c) and (d). It is not known whether the State Government have upgraded Jullundur city in B-2 for the payment of House Rent Allowance/Compensatory (City) Allowance to its staff. However, the Central Government do not follow the practice of the State Government in this regard and the question of any time-lag does not arise.

Shifting of Head Office of SAIL to Ranchi

***905. KUMARI KAMLA KUMARI:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have shifted the head office of SAIL to Ranchi; and

(b) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) The proposal to shift the headquarters of Steel Authority of India Limited to Ranchi is still under consideration.

Sharing formula devised by MMTC/HITCO for export of processed Mica

***909. SHRI RAM SWAROOP RAM:** Will the Minister of COMMERCE be pleased to state:

(a) what is the genesis of the sharing formula of 40:60 devised by the MMTC/MITCO for export of processed Mica;

(b) how does this sharing formula operate with regard to private exporters/foreign buyers and MITCO;

(c) what are the benefits derived by MITCO by operation of the sharing formula; and